

Annexure-3

Name of the Corporate Debtor: SHWETA HOUSING AND HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 18.12.2023; List of Creditors as on: 01.01.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SREI EQUIPMENT FINANCE LIMITED	28/12/2023	458,623,252.00	458,623,252.00	Secured	458,623,252.00	458,623,252.00	No	100.00%	0	0	0	0	
TOTAL			458,623,252.00	458,623,252.00		458,623,252.00	458,623,252.00		100.00%					

Note: SREI EQUIPMENT FINANCE LTD

Securities: Primary Security: Land bearing farm house no. 5 and measuring 4 Bighas and 16 Biswas comprised in Mustail No. 19, Killa No. 11 (4-16), situated in the Revenue East of village Jonapur, Royal Park Lane, Tehsil Hauz Khas, Mehrauli, New Delhi

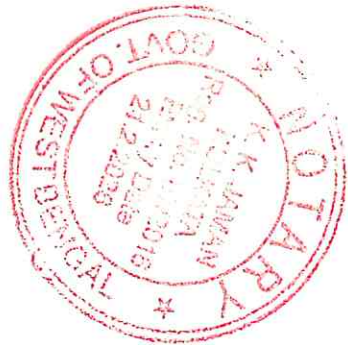
Collateral Security: Pledge Agreement dated 13th June, 2017:


1. Shweta Sharma, Pledger for Shweta Housing and Hospitality Pvt. Ltd., where 8000 no. of shares pledged
2. Vikas Sharma, Pledger for Shweta Housing and Hospitality Pvt. Ltd., where 2000 no. of shares pledged

Guarantors: 1. Mr. Vikash Sharma s/o Mr. Bhawani Shankar Sharma residing at "Sharma Bungalows" Hiranandani Complex, IIT Powai, Powas, Mumbai- 400076

2. Mrs. Shweta Sharma w/o Mr. Vikas Sharma residing at "Sharma Bungalows" Hiranandani Complex, IIT Powai, Powas, Mumbai- 400076

10 JAN 2024




ANUP KUMAR SINGH
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 IP Registration No.- IBB/PA-001/IP-P00153/
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